89

Written Answers

90

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मतालय में उप मंत्री (SHRI MOHD SHAFI QURE-SHI (a) No.

(b) Does no arise

PASSENGERS KILLED WH'LF TRAVELLING ON ROOF-TOPS OF ASSAM MAIL

450 SHRI GOLAP BARBORA Will the Minister of RAILWAYS/रेलमंत्री be pleased to state

(a) whether it is a fact that a number of passengers travelling on the roof-tops of passenger coaches in the Assam Mail running from Barauni to Dibrugrah on the 6th October, 1971 were mowed down by the overhead panel of a bridge somewhere between Siliguri and Alipurduar railway stations,

(b) if so, what was the number of persons who died and who received grievous injuries as a result thereof, and

(c) what steps are being taken by Government to stop such travelling?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मत्नालय में उप मत्नी (SHRI MOHD SHAFI QURE-SHI). (a) and (b) Five persons travelling on the roof of train No 3 UP Assam Mail on 7-10 1971 were involved in the accident Of these three persons were killed and two sustained grievous injuries

(c) With a view to educating the travelling public about the hazards involved in travelling on the foot-boards and roofs of coaches, regular annour cements are made through public address system provided at important and specified stations, exhorting the people to desist from travelling in this unauthorised and dangerous manner Persons found travelling on the roofs of coaches are de-roofed by the Railway staff and Government Railway Police Raids are also conducted against foot-board and roof travelling

COMMITTEE ON SICK TEXTILF MILLS

451 SHRIKLN PRASAD Shri dev datt puri

Will the Minister of FOREIGN TRADE/

विदेश व्यापार मत्री be pleased to state

(a) whether it is a fact that Government have set up a six-member Committee on sick textile mills, and

(b) if so, the details of its composition and the terms of reference and by when the Committee is likely to submit its report?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ fata outure maneu to general (SHRI A C GEORGE) (a) No, Sr However, a six member High Powered Committee has been set up to review the working of cotton textile mills under the Authorised Controllers as well as the organisational set up and working of the National Textile Corporation and the Authorised Controllers

(b) The composition and terms of reference of the High Powered Committee are given in the statement attached The Committee has been requested to submit its report by the end of December, 1971

Statement

Composition of the High Powered Committee.

- Shri K Sieenivasan—Chairman, Director, South India Textile Research Associa tion, Coimbatore—Chairman Members
- 2 Shri Vinay Bharat Ram, Delhi Cloth & General Mills Co Ltd, Delhi
- 3 Dr V L Mote, Professor, Indian Institute of Management, Ahmedabad
- 4 Shri K K Dhar, Chairman-Cum-Managing Director, National Textile Corporation, New Delhi
- 5 Shri K Kishore, Textile Commissioner, Bombay
- 6 Shri M Padmanabhan, Member-Secretary Deputy Director, Office of the Textile Commissioner, Bombay

Terms of reference of the High Powered Committee

1 To look into the management of the units taken over by the Government and to

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recommend whether any change is called for in the present mode of management having reguld to the fact that the Central Government through the National Textile Corporation is contributor of funds to the extent of 51%

2. To look into the adequacy of the organisational set up of the "Authorised Controllers" to run the mill management on sound lines and to recommend as to what should be the relationship and arrangements for co-ordination in the overseeing of the working of the mills between the National Textile Corporation and the Authorised Controllers.

3. To examine the organisational set up of the National Textile Corporation in the light of the responsibilities likely to devolve on it in the near future and to recommend an organisational set up having regard particularly to its growing responsibilities in the technical, marketing, financial and managerial fields.

4. To look into the manpower requirements in the Government managed mill sector and the National Textile Corporation and to recommend, having regard to availability of the personnel, as to how to build up trained manpower in the technical, financial and marketing areas by way of recruiting personnel at an early stage and putting them through the paces of training

5 To lay down guide lines regarding renovation and modernisation programmes particularly with a view to promote exports and production of cloth of common usage at competitive prices.

6 To lay down guide lines for the production programmes to be undertaken in the Government managed mills in the context of changing market demand and miximising realisations and, on the other hand reducing costs of production

7 To study of procedure regarding sanctum of funds which the National Textile Corporation gives to the Government managed mills by way of working capital and its share of modernisation expenditure, etc., and to recommend as to what methodology would be most suitable having regard to the responsibilities which this organisation is saddled with, promptness being of essence.

8 To study the policies that are being followed with regard to procurement of cotton and to recommend the lines on which cotton purchase should be organised.

9 To study the labour policies being followed in the Government managed mills and to lay down guide lines with regard to the broad overall policies to be followed in the Government managed mills.

10 To examine in the light of the experience available about the adequacy of the pre-ent laws with regard to the prompt take over of the management and thereafter tackling the long-term future of the units taken over

Adverse effect on India's Export Trade due to Dollar Devaluation

452. SHRIK L. N PRASAD : Will the Minister of FOREIGN TRADE/विदेश व्यापार मंत्री be pleased to state:

(a) whether it is a fact that U. S. measure to devalue the dollar has adversely affected India's export trade;

(b) if so, to what extent; and

(c) what steps have been taken by Government in this regard?

THE DEPUIY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ia dayearter t target t 3 cr t target (SHRI A. C. GEO.(GE) (a) to (c) U. S A has not devalued its currency. She has however taken cert in measures to protect its balance of payments, one of which is the imposition of 10% additional import duty on all autivible items except those subject to import q iotas Presumably the hon. Member has this measure in view If so, his attention is invited to the answei given in this House to Staired Question No. 4 on 151171. (See below)